

Annexure A
M/s Torque Automotive Private Limited (under CIRP)
List of Financial Creditors (Form - C) (claims received upto 10.05.2021)

Sr. No.	Date of Receipt of Claim	Name of Financial Creditor	Address	Amount claimed from the Creditor (Rs.)	Amount of claim admitted (Rs.)	Amount of claim under Verification (Rs.)	Claim not admitted (Rs.)	Contact Details	Security interest, if any, in respect of such claim	Remarks (Rs.)
1	15.03.2021	Volkswagen Finance Pvt. Ltd.	3rd Floor, A wing, Cardinal Gracious Road, Off. Andheri Kurla Road, Chakala, Andheri (East), Mumbai 400 099	437,952,173.90	437,952,173.90	-	-	legal.india@vwfs.com	Exclusive first priority charge over the financed cars and assets described in hypothecation agreement	-
2	19.03.2021	HDFC Bank Ltd.	3rd Floor, Shivalik - 3, Near Drive-In Cinema, Drive-In Road, Thaltej, Ahmedabad 380 054	6,279,673.55	6,279,673.55	-	-	pathmaja.raghunathan@hdfcbank.com	-	-
3	19.03.2021	Bank of Baroda (erstwhile: Dena Bank)	Stressed Assets Management Branch, 1st Floor, Kamdhenu Complex, Panjrapole Cross Road, Ambawadi,	450,605,880.00	450,605,880.00	-	-	samahm@bankofbaroda.com	Charge on immovable properties situated at Survey no. 224/1 in Ahmedabad.	-
4	30.03.2021	Sampati Securities Ltd.	303, Tilak Raj Complex, Opp. Suryarath Complex, Panchvati, Ahmedabad 380 015	397,610,024.00	240,592,723.00	157,017,301.00	-	finance@sampati.co.in	-	Claim under Verification
5	31.03.2021	P D & Sons	105-108, 1st Floor, C-Tower, R.K. Casta, Nr. Sethna Plaza Hotel, Station Road, Bharuch 392 001	50,153,337.00	-	50,153,337.00	-	punamchanddevchand@gmail.com	-	Claim under Verification
6	01.04.2021	Indiabulls Housing Finance Ltd.	448-451, Udyog Vihar Phase V, Gurugram 122 016 - Haryana	108,027,614.00	108,027,614.00	-	-	devbrat.mitra@indisbulls.com	Charge on immovable property situated at Old Rs No. 710, 711, 712, Block No. 501, Southern Side Land Area, opp GSFC, Nr. Essar Petrol Pump Chain, Dasrath Road, Vadodara	-
TOTAL				1,450,628,702.45	1,243,458,064.45	207,170,638.00	-			

ANNEXURE - A

Sr. No.	Description of documents
1.	Hypothecation of Stock & Book Debts
2.	Equitable Mortgage of I Cellar Parking, II Cellar Parking & Stores, Ground Floor and Third Floor at SG Highway, Sub Plot No. 224/1/2, R S No. 224/1, Village Makarba, Taluka City District Ahmedabad in the name of the Company
3.	Equitable Mortgage of Commercial premises of ground floor and first floor of Haveli Building, C S No. 203/1, 2,3,205, 206, 230 & 25, Vibhag - A, Tikka No. 1 /4, Shamal Bechar's Pole, M G road, Nr Medvi Gate, Vadodara with built up area 4523.50Sq.Ft in the name of Mr. Dhaval R Sheth alias Dhaval Todarmal Sheth alias Dhaval Samal Bechar and Mrs. Aashita Dhaval Sheth (Leased to Bank of India for 20 years since Jan' 2014 with rent of Rs. 2.00 Lakh per month)

ANNEXURE - B

(Property mortgaged in favour of Indiabulls Housing Finance Ltd.)

Sr. No.	Description of documents
1.	OLD RS No. 710, 711, 712, Block No. 501, Total Admsg 76787 Sq.Mtr., Southern Side Land Area 50011 Sq.Ft., i.e. 4646.17 Sq.Mtr., Opp. GSFC , Nr. Essar Petrol Pump, Chain Dasrath Road, Vadodara 442 907, Gujarat